

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 59 OF 2018

Dated : 27th August, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

In the matter of:

T.C. Terrytex Limited **Appellant(s)**
Versus
Punjab State Power Corporation Limited & Anr. **Respondent(s)**

Counsel for the Appellant(s) : Mr. Ankit Goel
Ms. Ankita Prakash

Counsel for the Respondent(s) : Mr. Anank K. Ganesan for R-1
Mr. Sakesh Kumar
Ms. Gitanjali N. Sharma for R-2

ORDER

List the matter for hearing on **07.11.2019.**

(Ravindra Kumar Verma)
Technical Member

mk/mkj

(Justice Manjula Chellur)
Chairperson